165

## PAPERS LAID ON THE TABLE

[ RAJYA SAPHA ]

NOTIFICATIONS PUBLISHING AMEND-MENTS IN THE COTTON Textiles (CONTROL) ORDER, 1948 AND THE COTTON TEXTILES (PRODUCTION BY HANDLOOM) CONTROL ORDER, 1956.

THE MINISTER. HEAVY FOR INDUSTRIES (Shri MANUBHAI SHAH): Sir, on behalf of Shri D. P. Karmarkar, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act. 1955. a copy each of the following Notifications: -

- (i) Ministry of Commerce and Industry Notification S.R.O. No. 1675, dated the 18th July, publishing further amendment in the Cotton Textile (Control) Order, 1948. [Placed in Library. See No. S-31/57.3
- (ii) Ministry of Commerce and Industry Notification SR.O. No. 1885, dated the 23rdAugust 1956, publishing an amendment in the Cotton (Production Textiles Handloom) Control Order, 1956. [Placed in Library. See No. S-31/57.1

(iii) Ministry of Commerce and Consumer Industries Notification S.R.O. No. 2403, dated the 19th October 1956, publishing further amendment in Cotton Textiles (Control) Order, 1948. [Placed in Library. See No. S-31/57.]

NOTIFICATION No. EVII(8)56 UNDER THE REQUISITIONING AND ACQUISITION OF IMMOVABLE PROPERTY ACT, 1952

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): Sir, on behalf of Sardar Swaran Singh, I beg to lay on the Table, under sub-section (2) of section 17 of the Requisitioning and Acquisition of Immovable Property

Act, 1952, a copy of the Ministry of Works, Housing and Supply Notification, No. EV II(8)/56, dated the 12th December 1956. [Placed in Library. See No. S-2/57.]

REPORT OF THE PLANTATION ENQUIRY COMMITTEE

HALF-YEARLY REPORT ON THE ACTIVITIES OF THE COIR BOARD

NOTIFICATIONS PUBLISHING FURTHER' AMENDMENTS IN THE COFFEE RULES, 1955.

THE MINISTER FOR HEAVY INDUSTRIES (SHRI MANUEHAI SHAH): Sir, on behalf of Shri Nityanand Kanungo, I beg to lay on the Table, a copy of the Report of the Plantation Inquiry Commission (1956) on Rubber. [Placed in Library. See No. S<sub>x</sub>29/57.]

VI also beg to lay on the Table, under sub-section (I) of section 19 of the Coir Industry Act, 1953, a copy of the half-yearly Report on the activities of the Coir Board for the period from 1st April, 1956 to 30th September, 1956. [Placed in Library. No. 28/57.]

I also beg to lay on the Table, under sub-section (3) of section 48° of the Coffee Act, 1942, a copy each of the following Notifications:-

- (i) Ministry of Commerce and Consumer Industries Notification S.R.O. No. 288 [15 (2) Plant/B/56], dated the 18th January, 1957, publishing further amendment in the Coffee Rules, 1955. [Placed in Library. See No. S-30/57.1
  - (ii) Ministry of Commerce and Consumer Industries Notifica-No. 550/[15(10) tion S.R.O. Plant/B/56], dated the February, 1957, publishing further amendment in the-Coffee Rules, 1955. [Placed in Library. See No. S-30/57.]